

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: HEMA ENGINEERING INDUSTRIES LTD Date of Commencement of Liquidation: 17-05-2022; List of Stakeholders as on Date: 31-07-2022; Name of IP: Mr. Vikas Garg; Process Number: 1; Last 5 digitof registration number: 11733

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date	0	21259085	0	21259085	0	0	0	NA
3	Secured financial creditors	11	11161840727.67	11	11149826757.00	0	12013970.67	0	Annexure 3
4	Unsecured financial creditors	8	1422001554.00	8	1345118894.00	0	76882660.00	0	Annexure 4
5	Operational creditors (Workmen)	619	55869995.00	619	55869995.00	0	0	0	Annexure 5
6	Operational creditors (Employees)	578	399103268.25	578	159032241.00	0	240071027.25	0	Annexure 6
7	Operational creditors (Government Dues)	3	3776766.00	3	1734626.00	0	2042140.00	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	228	2722391158.45	228	2087941114.00	0	634450044.45	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		1447	15786242554.36999	1447	14820782712	0	965459842.3700001	0	